

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4099
ANSWERED ON:15.12.2009
ASSISTANCE AND RELIEF TO FAMILIES OF MISSING FISHERMEN
Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of fishermen are reported to be missing each time cyclones hit the coastal areas of the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to trace such fishermen alongwith the measures taken to provide relief and assistance to the next of kin of such fishermen?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The State Governments are primarily responsible for execution of relief measures in the wake of natural calamities including cyclone. The distribution of relief on ground is the responsibility of concerned State. The Government of India supplements the efforts of the State Governments by providing requisite logistic and financial support.

According to the information received, 67 fishermen from the State of Goa and 34 fishermen from the State of Maharashtra are reported to be missing due to recent cyclone 'Phyan'.

The State Government of Maharashtra requested for deployment of Helicopters, which were provided by the Govt. of India for tracing the missing fishermen.

The extant norms of Calamity Relief Fund (CRF)/ National Calamity Contingency Fund (NCCF) inter-alia provide assistance as ex-gratia payment @ Rs. 1.00 lakh per deceased to the families of deceased persons.

Concerned State Govt. is required to take appropriate steps to provide assistance to the families of missing personnel in accordance with the existing provisions and legal stipulations.